

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 3814**  
TO BE ANSWERED ON- 05/04/2023

**PVTGs UNDER PRADHAN MANTRI DEVELOPMENT MISSION**

3814 SHRI M. MOHAMED ABDULLA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the budget allocation for Particularly Vulnerable Tribal Groups (PVTGs) under Pradhan Mantri PVTG Development Mission faces unique implementation challenge;
- (b) if so, the reasons therefor and the plan of action by the Union Government to resolve it; and
- (c) the amount of funds allocated and utilized for the tribal community under Special Central Assistance to Tribal Sub Scheme (SCA to TSS) from the year 2020, State-wise and year-wise?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a), (b) & (c):** Government has made an announcement in the Budget Speech 2023-24 for launching a Pradhan Mantri PVTG Development Mission to improve socio-economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs), by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities in association with the line Ministries concerned, State government/UT administration and NITI Ayog. Funds for implementation of this scheme have to be provided from out of the Development Action Plan for Scheduled Tribes (DAPST) grants of various Ministries/Department. The capacity building and awareness generation of all stake holders is an integral part of the strategy for effective implementation of the program. It further involve the state government for identification of the gaps and in implementation. Details of funds released and utilized, State/UT-wise and year- wise, from FY 2020-21 under the scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) {revamped as Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) from FY 2021-22} are at **Annexure**.

## Annexure

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Unstarred Question No.3814 for answer on 05.04.2023

Details of funds released and utilized, State/UT-wise and year-wise, from FY 2020-21 under the scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) {revamped as Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) from FY 2021-22}

(Rs. in lakh)

S.No.	States	2020-21		2021-22 (PMAAGY)		2022-23 (PMAAGY)
		Total Release	UC Received	Total Release	UC Received	Total Release
1	Andhra Pradesh	4954.96	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	7015.50	1775.70	733.68	0.00	0.00
3	Assam	4578.76	4578.76	8743.02	0.00	11538.22
4	Bihar	3106.00	0.00	774.44	0.00	0.00
5	Chhattisgarh	8769.06	8769.06	15595.8	0.00	23021.82
6	DNDD	0.00	--	0.00	--	173.23
7	Goa	724.26	0.00	0.00	0.00	0.00
8	Gujarat	10786.40	10786.40	15916.78	0.00	19401.76
9	Himachal Pradesh	1367.00	1102.79	377.03	0.00	288.09
10	J & K	0.00	0.00	0.00	0.00	932.39
11	Ladakh	0.00	--	0.00	--	470.925
12	Jharkhand	7049.64	2168.98	6531.79	0.00	6915.28
13	Karnataka	0.00	0.00	2139.9	0.00	937.48
14	Kerala	459.15	459.15	0.00	0.00	0.00
15	Madhya Pradesh	0.00	0.00	12268.76	0.00	27694.54
16	Maharashtra	0.00	0.00	0.00	0.00	13485.495
17	Manipur	0.00	0.00	427.98	0.00	295.47
18	Meghalaya	328.25	44.16	0.00	0.00	3342.30
19	Mizoram	1236.22	1236.22	580.83	580.83	1818.605
20	Nagaland	2846.14	1832.14	886.53	354.61	2233.97
21	Odisha	9010.42	8316.68	2771.68	0.00	1001.24
22	Rajasthan	8662.66	5020.56	7224.71	0.00	15269.66
23	Sikkim	0.00	0.00	0.00	0.00	0.00
24	Tamilnadu	377.47	213.37	285.32	0.00	285.62
25	Telangana	4191.00	4191.00	2262.18	904.87	1681.035
26	Tripura	1173.30	668.48	631.78	0.00	904.48
27	Uttarakhand	757.80	324.78	0.00	0.00	0.00
28	Uttar Pradesh	508.83	0.00	0.00	0.00	0.00
29	West Bengal	3746.00	3746.00	0.00	0.00	3495.20
	<b>Total</b>	<b>81648.82</b>	<b>55234.23</b>	<b>78152.21</b>	<b>1840.31</b>	<b>135186.81</b>

\*\*\*\*\*